

CCPA 70 of 2009

O R D E R [Oral]

28.05.2010

Shri A.N. Jha, counsel for the petitioner.
None for the respondents.

The CCPA is dismissed giving liberty to the petitioner to file a fresh CCPA if the Writ Petition is decided in favour of the petitioner.

[Sudhir Kumar] M [A]

/cbs/

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[Rekha Kumari] M [J]